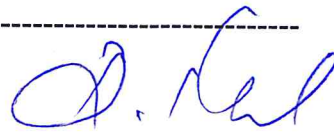


**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/68/ (IB)/2017  
NAME OF THE PETITIONER(S) : ROSE FLOWER COMPANY PAPER PVT LTD  
NAME OF THE RESPONDENT(S) : MEHRA COMPUTER SYSTEMS LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	R. MURALI	RESPONDENT	

**ORDER**

Counsel for petitioner called but absent. Counsel for respondent present and stated that the counsel for petitioner could not attend the court since he met with an accident. Counsel for respondent submitted that he has not received any papers relating to this case. He undertakes to inform the counsel for petitioner about the next date of hearing.  
Put up on **30.06.2017 at 02.30. P.M.**

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))